(b) Supplementary Nutrition is one of the six services provided under the Integrated Child Development Services (ICDS) Scheme, which aims at holistic development of children below 6 years of age and pregnant women and lactating mothers by providing a package of six services comprising (i) Supplementary Nutrition (ii) Pre-school Non-Formal Education (iii) Nutrition and Health Education (iv) Immunization (v) Health Check-up and (vi) Referral Services. The Scheme has been universalized and covers all the districts and blocks in the country. With a view to address various programmatic, management and institutional gaps, the scheme was restructured and strengthened in 2012. The restructured Scheme was rolled out in three phases. Apart from revising the financial norms of the existing components, a number of new components were also introduced in the scheme.

## Appointment of officers in domestic violence cases

1329. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) how many States have not appointed officers in Domestic Violence Cases; and

(b) whether any action has been taken against States where such measures have not been taken and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) As informed by the State/ UT Governments, all State/UT Government have appointed/designated Protection Officers to deal with cases under the Protection of Women from Domestic Violence Act, 2005.

## Status of existing daycare facilities

1330. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WOWEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the proposal that the Ministry has prepared and is under consultation with industry bodies with regard to making it mandatory to have day-care facilities;

(b) the details of consultation held, if any, with the Ministry of Corporate Affairs; and

(c) the status of the existing daycare facilities in Government and Public Sector Undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) The Government has

set up a Working Group for formulating comprehensive programme/policy/guidelines for National Programme for Creche and Day Care Facilities for the children and its funding pattern etc. under the Chairpersonship of Secretary, WCD with participation from Ministry/Department/Organizations including Ministry of Corporate Affairs and State/UT Governments. The Working Group would also deliberate upon making creches and day care facilities mandatory in industrial organizations.

It is expected that the proposed programme would be applicable across the country including industrial organizations and Public Sector Organizations.

- (c) (i) As per information furnished by Department of Personnel and Training (DOPT), DOPT runs creches as welfare measure to Central Government employees and their dependents. There are 13 creches being run through Grih Kalyan Kendra (GKK) including 10 creches in Delhi.
- (ii) As per information furnished by Department of Post, they also support creches all across country including 03 creches in Delhi.
- (iii) Besides above, crèche facility is also available in MGIRI (Ministry of Micro, Small and Medium Enterprises); ITI Ltd at Naini, Raebareli, Manakpur, Banglore and Pallakad (Ministry of Communication and IT); Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Jawaharlal Nehru Centre for Advanced Scientific Research, Banglore, Raman Research Institute, Banglore, S. N. Bose National Centre for Basic Sciences, Kolkata, Indian Institute of Astrophysics, Banglore and Indian Association for the Cultivation of Science, Kolkata (Department of Science and Technology); and BPCL in Mumbai and in Kochi Refinery (Ministry of Petroleum and Natural Gas).

## Child rehabilitation centres

1331. SHRI PARIMAL NATHWANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of child rehabilitation centres being run by Government in the country, State/UT-wise;

(b) the total budget allocated for such centres during the last three years and the current year, State/UT-wise;

(c) whether the functioning of such centres is satisfactory across the country;

(d) if so, the details thereof and if not, the reasons therefor along with the corrective steps taken/being taken by Government in this regard; and